COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 09 OF 2017

Dated: 24th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Jayant Deo Vs.		Appellant(s)
The Maharashtra Electricity Reg Commission & Anr.	gula	toryRespondent(s)
Counsel for the Appellant(s)	:	Mr. Rajiv Yadav
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan R-1
		Ms. Rimali Bara Ms. Soumya Sharma for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>23.10.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk